

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - II

CP. No. 16/184/ND/2017

Coram:

PRESENT:

SHRI S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

SMT. INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)

**ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 13.10.2017.**

NAME OF THE COMPANY : Noida Software Technology Park Ltd.

SECTION OF THE COMPANIES ACT : 441

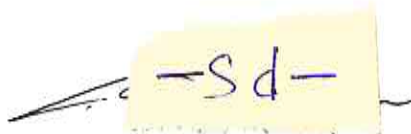
PRESENT:

For the APPLICANT / PETITIONER :-


For the RESPONDENT :-

ORDER

Reserved for Order.



S. K. MOHAPATRA
HON'BLE MEMBER (T)



INA MALHOTRA
HON'BLE MEMBER (J)